

WIPO-IPO PCT ROVING SEMINARS

BEING ORGANISED BY

**OFFICE OF THE CONTROLLER GENERAL OF PATENTS,
DESIGNS AND TRADEMARKS**

IN ASSOCIATION WITH



Indian Patent Office in collaboration with the WIPO and in association with Industry Associations, ASSOCHAM, FICCI & KIIT is organizing four Roving Seminars in India as part of WIPO's ongoing support, to promote the awareness in respect of protecting the intellectual property and innovations globally through Patent Cooperation Treaty (PCT).

The Patent Cooperation Treaty (PCT) assists applicants in seeking patent protection internationally for their inventions and facilitates public access to a wealth of technical information relating to those inventions.

The PCT makes it easier and more cost-effective for companies and inventors to seek patent protection for their inventions in multiple countries. A single international patent application under the PCT has legal effect in all of the countries bound by the Treaty.

If you are looking to take your business overseas but aren't sure how to protect your intellectual property (IP) rights or if you want to keep up with new developments in global IP services then join WIPO's roving seminars in order to get a clear idea on the PCT Tools you need to protect and leverage your intangible assets, and to grow your business.

Experts from WIPO & IP offices will present an overview of the PCT system and its advantages for the applicants, the patent Offices and the general public. The roving seminars will also be the occasion to help Indian users to create their accounts and to access the ePCT system and other patent tools, which allows users to file and manage their international applications online.

Details of venues and contact persons for registration

Date	Place	Organizing industry	Local Coordinators/Contact	Venue
June 20	Dehradun	ASSOCHAM	Mr.Nahid Alam, 9990720770, nahid.alam@assochham.com	CSIR Indian Institute of Petroleum, Dehradun
June 24	Lucknow	FICCI	Amit Gupta, 9793996633 amit.gupta@ficci.com	ITC Fortune Park (Rana Pratap Marg, Dainik Jagran Crossing, Lucknow
June 26	Kolkata	ASSOCHAM	Mr Kallol Ghosh,7003581862, kallol.ghosh@assocham.com	Hotel Hindustan International, Kolkata
June 28	Bhubaneswar	KIIT	Dr. Nivedita Jena. 9556716477 nivedita@kiitincubator.in	KIIT,Bhubaneswar

Who can participate in these seminars?

Any interested users, stakeholders, applicants, innovators, members of MSME, academic Institutions, R&D organization and other scientific organization are invited to participate at the respective locations and contact the local coordinators as mentioned above.

For any clarifications, you may contact Ms Bimi G B, Assistant Controller of Patents & Designs, Incharge Receiving Office, Patent Office, Delhi at email bimigb.ipo@nic.in or Dr Rajesh Dixit, Deputy Controller of Patents & Designs, Incharge ISA, Patent Office, Delhi at email dixit.rajesh@nic.in

NO REGISTRATION FEE IS CHARGED

Tentative Program

09:00 - 10:00	Registration
10:00 - 10:30	Welcome and Opening Remarks
10:30 - 11:15	Topic 1: Overview of the PCT System
11:15 - 11:45	Topic 2: Use of the PCT by the Indian Patent Office - National Perspective
11:45 - 12:00	Coffee Break
12:00 - 12:30	Topic 3: Functions of the receiving Office (RO), the International Authorities (ISA/IPEA) and the Role of the International Bureau under the PCT
12:30 - 13:15	Topic 4: Overview of the ePCT System
13:15 - 14:15	Lunch
14:15 - 14:30	Topic 5: WIPO Digital Access Service (DAS)
14:30 - 16:00	Topic 5: ePCT System for Applicant - Live Demonstration
16:00 - 16:15	Coffee Break
16:15 - 16:45	Topic 6(a): Role of the Indian Patent Office as receiving Office (RO)
16:45 - 17:15	Topic 6(b): Role of the Indian Patent Office as International Searching and Preliminary Examining Authority (ISA/IPEA) under the PCT
17:15 - 17:45	Topic 7: National Phase Entry under the PCT
17:45 - 18:00	Q&A - Discussion
18:00	Closing Remarks